GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 3435
TO BE ANSWERED ON 23RD JULY, 2019

DATA THEFT AT SPORTS INJURY CENTRE, SAFDARJUNG HOSPITAL

3435. SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether data of Sports Injury Centre, Safdarjung Hospital was stolen;

(b) if so, whether inquiry was conducted in the matter;

(c) what were the findings thereof; and

(d) what actions were taken in the issue?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): As informed by Safdarjung hospital, leakage of data from Sports injury Centre (SIC), Safdarjung hospital was noticed. An inquiry was conducted in the matter and the findings are as follows:-

The inquiry Committee has opined that it needs to be proven that data was actually obtained by B L Kapur Hospital, Rajendra Place, New Delhi from SIC. It needs to be verified that the patients who were contacted were all SIC patients. The committee did not have any list of patients whose data was leaked. The Committee further submitted that the same may first be verified and presented before the Committee.

As stated by the hospital, Delhi police were requested to lodge a complaint in this regard to investigate the matter. All staff including faculties of the hospital have been advised to take adequate care and ensure that no tampering whatsoever takes place with the information/material/data/record available in the Personal Computers/Central Processing Units.